

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 38/2025

In

ORIGINAL APPLICATION NO. 964 OF 2024

IN THE MATTER OF:

Syed Mohd Rashid

.....PETITIONER

VERSUS

State of U.P. & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 07.04.2025)

Syed Mohd Rashid

.....PETITIONER

VERSUS

- 1. State of Uttar Pradesh
Through the District Magistrate, Saharanpur**
Damodarpuri, Saharanpur, Collectorate Compound, Uttar Pradesh 247001
Email: dmsah@nic.in/ commsah@nic.in **Respondent No.1**
- 2. State Wetland Authority, Lucknow
Through its Member Secretary**
Chief Conservator Forest, Eco-VikaasUP (Forest department),
Member Secretary - SWA
17 Rana Pratap Marg, Lucknow, Uttar Pradesh-226001
Email: upstateretlandauthority2018@gmail.com/
ccfeco@gmail.com **Respondent No.2**
- 3. Uttar Pradesh Pollution Control Board**
Building No.TC-12 V, VibhutiKhand,
Gomti Nagar, Lucknow U.P.
Email: ms@uppcb.in **Respondent No.3**